

Blacklisting of NGOs by CAPART

†2111. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that 883 NGOs and volunteer organizations have been blacklisted by Council for Advancement of People's Action and Rural Technology (CAPART);
- (b) if so, the allegations labelled against the blacklisted NGOs and volunteer organizations;
- (c) the reasons for not taking any other stringent action by Government against these erring organizations; and
- (d) the names and addresses of blacklisted NGOs and volunteer organizations?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) Information is being compiled and will be laid on the Table of the House.

Employment generation schemes

2112. SHRI SANJAY RAUT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of employment generation schemes being implemented by his Ministry in the country;
- (b) the details of such schemes being implemented in rural areas of Maharashtra;
- (c) whether these schemes have been targeted with a view to generate employment for the unemployed youth; and
- (d) the corrective steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Ministry of Rural Development implements through State Governments/UT Administrations the major schemes namely, the Mahatma Gandhi National Rural Employment Guarantee Act. (MGNREGA), for wage employment and Swarnjayanti Gram Swarajgar Yojana (SGSY) for self employment in rural areas of the country including Maharashtra.

(c) and (d) The MGNREG Act provides legal guarantee of 100 days of unskilled wage employment in a year to every rural household. The SGSY is a holistic programme covering all aspects of self employment such as organization of the poor into Self Help Groups (SHGs), training, credit, technology, infrastructure and marketing for the members of the Below Poverty Line (BPL)

† Original notice of the question was received in Hindi.

families. The objective of SGSY is to provide income generating assets to a Swarojgari/ members of SHGs through a mix of subsidy by Government and credit by banks for improving income so as to cross poverty line.

Social auditing of NREGS

2113. SHRI R.C. SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that many social activists are demanding for social auditing of National Rural Employment Guarantee Scheme (NREGS);
- (b) if so, the details thereof; and
- (c) what problems Government may counter to allow social auditing in some States where the audit works are not being carried on by the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Section 17 (2) of Mahatma Gandhi NREG Act provides that Gram Sabha shall conduct regular Social Audits of all the projects taken up within the Gram Panchayat. Vide Notification dated 31.12.2008, amendments have been made by the Government in para 13 of Schedule I of the Act providing for procedure for conduct of Social Audit. This procedure provides that the Social Audit shall be open to public participation. Any outside individual person apart from the Gram Sabha shall be allowed to attend the Social Audit as observers without intervening the proceedings of the Social Audit. All States have been asked to prepare their district wise social audit calendar. As per reports available, social audit calendar has been prepared by 573 districts and a total of 2.52 lakh social audits have been conducted in 1.94 lakh Gram Panchayats.

MNREGS fraud in U.P.

2114. SHRIMATI JAYANTHI NATARAJAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a major fraud has been detected in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS) in Uttar Pradesh;
- (b) if so, the details thereof; and
- (c) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Sh. Sanjay Dixit, Member of Central Employment Guarantee Council had made a complaint to the Ministry that Government of Uttar Pradesh has released Rs. 55.30 lakh under Mahatma Gandhi NREGA to a Non-Governmental Organization (NGO) named Sahkari Nirman Evam Vikas Ltd. which is a blacklisted NGO.